



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/2077/2012 in CRP/121/2011	RAMLAL YADAV Versus JAGAT NARAYAN YADAV and ORS	MS.K YADAV MR.A KABRA MS.A BARUA	
	WITH CRP/121/2011	RAMLAL YADAV Versus JAGAT NARAYAN YADAV and ANR.	MS.K YADAV MR.A KABRA MS.A BARUA	
	WITH MC/2078/2012 in CRP/121/2011	RAMLAL YADAV Versus JAGAT NARAYAN YADAV and ORS.	MS.K YADAV MR.A KABRA MS.A BARUA	
	WITH MC/2079/2012 in CRP/121/2011	RAMLAL YADAV Versus JAGAT NARAYAN YADAV and ORS	MS.K YADAV MR.A KABRA MS.A BARUA	
2	WP(C)/4833/2018	BISHNU DEKA Versus THE STATE OF ASSAM AND 9 ORS.	MR. R SARMA MR. H SARMA	MR. P SARMAH (R10) MR. S K SINGHA (R10) MS R D KAKATI (R10) MR. S UPADHAY (R10) SC, EDU MR. B KUMAR (R10) SC, BTADC
3	WP(C)/5870/2019	AKHILESH KUMAR GUPTA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. R PHUKAN	SC, HIGHER EDU MR. P MAHANTA(R-8) MR. U J SAIKIA (R-4) MR. R MAZUMDAR (R- 4, 5 AND 6) MS. P SAHARIA(R-8)
4	CRP(IO)/175/2023	CENTRAL BANK OF INDIA Versus M/S BLOOMS AND PETALS AND 2 ORS.	Mukesh Sharma MR P AGARWAL MR H K SARMA MS. S YASMIN	
5	WP(C)/5269/2023	PRIYANKA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (R3) MR. D J DAS (R-1) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024
18)	MR. DITUL DAS	17-05-2024	To	20-05-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6864/2018	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS. S DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
2	WP(C)/9141/2019	BHARAT BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR. S U AHMED	SC, HIGHER EDU GA, ASSAM
3	WP(C)/6645/2023	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
4	WP(C)/904/2024	RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
5	WP(C)/1255/2024	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5240/2019	ARUN DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR K K DAS	SC, PNRD MR J CHUTIYA MR F U BARBHUIYA MS. S KEMPRAI MS S DAS MR. J HATIMURIA
2	WP(C)/9364/2019	DHANUBANGA SAMABAI SAMITTEE LTD AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
3	WITH WP(C)/9348/2019	KRISHNAI SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
4	WITH WP(C)/9359/2019	DARANGGIRI SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
5	WITH WP(C)/9366/2019	JHUNKAIPARA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP

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